

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO.1//2016  
CA NO.

CORAM:


PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

NAME OF THE COMPANY : Miraj Tradecom Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 & 394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Suresh Kumar	Practicing Company Secretary	Petitioner	

**ORDER**

On behalf of Mr. Manish Gupta, request for adjournment has been made on the ground that the arguing Counsel is not available due to personal difficulty.

Ld. Practicing Company Secretary undertakes to file the second Paper Book within two weeks complete in all respects including the reports of Regional Director/ Official Liquidator, if any, and along with all the orders of the Hon'ble High Court of Delhi

List on 09.5.2017

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
23.3.2017